

**THE GAUHATI HIGH COURT AT GUWAHATI**  
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

**No. HC.VII-128/2007/4074/A**

From :- Smti Jayashree Bora,  
Jt. Registrar (Vigilance),  
Gauhati High Court,  
Guwahati.

To, Shri Paban Chandra Kalita,  
District & Sessions Judge,  
Dhubri.

Dated Guwahati the <sup>9<sup>ed</sup></sup> 3 May, 2024.

Sub: **Casual leave.**

Ref:- Your letter No. DJ.XII-2/2024/2327/E, dtd. 02.05.2024.

Sir,

With reference to the above, I am directed to inform you that you have been granted **casual leave on 06.05.2024, along with station leave permission, with the official vehicle, at own cost, w.e.f. the evening of 04.05.2024 till the morning of 09.05.2024.** The next senior most Judicial Officer available at the station would remain in charge of your Court and Office during your absence.

Yours faithfully,


sd/-

**JT. REGISTRAR (VIGILANCE)**

**Memo No. HC.VII-128/2007/4075/A, dated** , 03-05-2024

Copy to:

1. ✓ The Project Manager, Gauhati High Court, Guwahati.

  
**JT. REGISTRAR (VIGILANCE)** <sub>Rd</sub>